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(b) Statement by Government cepting the above Report.

[Placed in Library. See No. LT-5776/83 for (a) and (b)].

(vi)(a) Twenty-second Annual Report and Accounts of the Tungabha-dra Steel Products Limited, Tunga-bhadra Dam, for the year 1981-82, together with the Audito;rs' Report on. the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement bj[^] Govsrnment accepting the above Repitrt.

[Placed in Library. See No. LT-5779/83 for (a) and (b)].

Report and Accounts (1981-82) of the Indian Plywood Industries (Research Institute, Bang:alore ,and related papers

SHRI VIRBHADKA SINGH: Sir. I also beg to lay a copy each (in English and Hindi) o' the following papers:—

(i) Annual Report and Accounts of the Indian Plywood Industries Research Institute, Bangalore, for the year 1981-82^ together with the Auditors' Report on the Accounts,

(ii) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-5951/83 for (i) and (ii)].

I. Report and Accounts (1981-82) of the Semiconductor Complex Limited S.A.S. Nagar, (Punjab) and related papers

II. Report and Accounts (1981-82) of the Computor Maintenance Corpora tion Limited, Seeuderabad and related ipapers

THE DEPUTY MINISTER IN THE DEIPARTMENT OF BI3ECTRONICS (SHRI M. S. SANJEEVI RAO): Sir. I beg to lay on the Table, under subsection (1) *ol* section 619A of the Companies Act, iSog[^] a copy each (in Engish and Hindi) of the following papers:—

(i)(a) Fourth Annual Report and Accounts of the Semiconductor Complex Limited[^] S.A.S. Nagar, (Punjab) for the year 1981-82, together wilh the Auditors" Report on the Accounts and the comments of ths Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. *See* No. LT-5786/83 for (a) and (b)]. ^,-,,j;; -

(ii)(a) Sixth Annual Report and Account's of the Computer Maintenance Corporation Limited, Secunder-bad, for the year 1981-82 together with a Auditors' Heport on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report vK.

[Placed in Library. See No. LT-5785/83 for (a) and (b)].

Wild Life (Transaction and Taxidermy) Amendment Rules, 1982

THE DEPUTY MINISTER IN THE DEPARTMENT OF ENVIRONMENT (SHRI DIGVIJAY SINGH): Sir, I beg to lay on the Table, under sub-section (2) of section 63 of the Wild Life (Protection) Act, 1972, a copy (in English and Hindi) of the Department of Environment Notification G.S.R. No. 770(E), dated the 22nd December, 1982, publishing the Wild Life (Transactions and Taxidermy) Amendment, Rules, 1982. [Placed in Library. See No. LT-5787/83]